

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP(IB)/33/7/AMR/2019	Under Liquidation	7 of IBC	Canara Bank Vs Transstroy (India) Ltd (Under Liquidation)
	IA No.88/2020		G.V. Narasimha Rao Vs. D.R. Southern Constructions Pvt Ltd
	IA No.89/2020		G.V.Narasimha Rao vs. D.R.Southern Constructions Pvt Ltd
	IA No.90/2020		G.V. Narasimha Rao Vs. Rayapati Siva Rao & 12 others
	IA No.129/2020		G.V. Narasimha Rao Vs. Rayapati Siva Rao & 18 others
	IA No.143/2020		G.V. Narasimha Rao Vs. Palanani Kumar & 3 Others
	IA(IBC)/32/2021		cherukuri Sridhar vs. Transstroy India Ltd and G.V.Narasimha Rao
	IA(IBC)/45/2021		cherukuri Sridhar Vs. Transstroy India Ltd & G.V.Narasimha Rao
	IA(IBC)/46/2021		Cherukuri Sridhar Vs. Transstroy India Ltd & Liquidator
	IA(IBC)/70/2021		G.V. Narasimha Rao Vs. Sridha Cherukuri

ORDER

IA No.88/2020 & IA No.89/2020:

Present: Ms. Dharmya, Ld. Counsel & Ms. Titiksha Jain, Ld. PCS for the Applicant.

Pleadings are completed. At the request of Ld.counsel for the Applicant, for hearing, list the matter on 19.06.2024.

IA No.90/2020:

Present: Ms. Dharmya, Ld. Counsel & Ms. Titiksha Jain, Ld. PCS for the Applicant

Mr. Ch. Srinivas Raju, Ld. Counsel for R5 and Mr. Y. Suryanarayana, Ld. Counsel for R4, R10 & R11.

Pleadings are completed. At the request of Ld. Counsels for both the parties, for hearing, list the matter on 19.06.2024.

Sd/-

Sd/-

IA No.129/2020:

Present: Ms. Dharmya, Ld. Counsel & Ms. Titiksha Jain, Ld. PCS for the Applicant
Mr. Y. Suryanarayana, Ld. Counsel for R4 & R13.

Pleadings are completed. At the request of Ld. counsels for both the parties, for hearing, list the matter on 19.06.2024.

IA No.143/2020:

Present: Ms. Dharmya, Ld. counsel & Ms. Titiksha Jain, Ld. PCS for the Applicant.

Pleadings are completed. At the request of Ld. Counsel for the Applicant, for hearing, list the matter on 19.06.2024.

IA (IBC)/32/2021, IA (IBC)/45/2021 & IA (IBC)/46/2021:

Present: Mr. Ch. Srinivasa Rao, Ld. counsel for the Applicant
Ms. Dharmya, Ld. Counsel & Ms. Titiksha Jain, Ld. PCS for the Respondent.

Pleadings are completed. At the request of Ld.counsels for both the parties, for hearing, list the matter on 19.06.2024.

IA (IBC)/70/2021:

Present: Ms. Dharmya, Ld. Counsel & Ms. Titiksha Jain, Ld. PCS for the Applicant
Mr. Ch. Srinivasa Rao, Proxy counsel for the Respondent.

Pleadings are completed. At the request of Ld. Counsels for both the parties, for hearing, list the matter on 19.06.2024.



**SANJAY PURI
MEMBER (TECHNICAL)**



**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**